

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 11.10.2012

The meeting No.27/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 11.10.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.27/AM-13 dated 11.10.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :27/84-ALC3/2012

MEETING DATE : 11.10.2012

Case No.:11/19/84-ALC3/2012	Party Name: JAGRIT POLYMERS PVT. LTD.	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00143/AM13/	RLA File :35/24/040/00002/AM13/	Lic.No/Date:3510038690 04.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dipped Polyester yarn (net content of polyester filament yarn 1,08,570 Kgs.) (The type, specification, Denier etc. of import product should conform both in the import and export and net content of import product should be accounted for in the shipping bill, export documents).	1,15,500 Kgs.	Polyester Filament yarn (The type, specification, Denier etc. of import product should be same both in the import and export).	Net to net basis with accountability clause.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:25/19/84-ALC3/2012	Party Name: FASHION ACCESSORIES	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00157/AM13/	RLA File :05/23/040/00129/AM13/	Lic.No/Date:0510329217 10.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/79/2012-13/Hosy., dated 10.10.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Pillow Cover, Size-11''X22'' made from 100% Cotton (front), 100% Silk (back) and 100% Cotton lining	350 Nos.	100% Natural Silk woven Fabric, GSM-60+/-10%	0.24 Sq. meter per piece
2.	Pillow Cover, Size-12''X12'' made	500 Nos.	100% Natural Silk	0.27 Sq. meter

	from 100% Cotton (front), 100% Silk (back) and 100% Cotton lining		woven Fabric, GSM-60+/-10%	per piece
3.	Pillow Cover, Size-20''X20'' made from 100% Silk (front), 100% Silk (back) and 100% Cotton lining	350 Nos.	100% Natural Silk woven Fabric, GSM-60+/-10%	1.03 Sq. meter per piece
4.	Pillow Cover, Size-9''X9'' made from 100% Silk (front), 100% Silk (back) and 100% Cotton lining	350 Nos.	100% Natural Silk woven Fabric, GSM-45+/-10%	0.23 Sq. meter per piece
5.	Pillow Cover, Size-16''X20'' made from 100% Silk (front), 100% Silk (back) and 100% Cotton lining	350 Nos.	100% Natural Silk woven Fabric, GSM-45+/-10%	0.53 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

3	Case No.:35/19/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Rejected
	HQ File :01/84/050/00167/AM13/	RLA File :05/24/040/00181/AM13/	Lic.No/Date:0510331737 09.08.2012	Reject
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide MSME's letter dated 17.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RLA may take suitable consequential action accordingly.</p>			

4	Case No.:36/19/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Rejected
	HQ File :01/84/050/00168/AM13/	RLA File :05/24/040/00182/AM13/	Lic.No/Date:0510331739 09.08.2012	Reject

4	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide MSME's letter dated 17.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RLA may take suitable consequential action accordingly.</p>
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5

Case No.:1/23/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved	
HQ File :01/84/050/00217/AM13/	RLA File :05/24/040/00203/AM13/	Lic.No/Date:0510333342 31.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Polyester solid dyed woven fabric, GSM-85+/-10% (variation) with Indian lining, Style No. 427681/427682	1658 Nos.	100% Polyester solid dyed woven fabric, GSM-85+/-10% (variation)	3813 Sq. meter (@ 2.30 sq. meter per piece)
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:2/23/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00218/AM13/	RLA File :05/24/040/00204/AM13/	Lic.No/Date:0510333349 31.08.2012	
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details</p>			

6	submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Ladies Top in 100% Polyester net embroidery fabric, GSM-285+/-10% (variation) with Indian lining, Style No. 72BP9	750 Nos.	100% Polyester net embroidery fabric, GSM-285+/-10% (variation)	893 Sq. meter
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

7

Case No.:3/23/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved	
HQ File :01/84/050/00219/AM13/	RLA File :05/24/040/00210/AM13/	Lic.No/Date:0510333355 31.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-85+/-10% (variation), Style: MISSY	30,470 Nos.	100% Polyester dyed woven fabric, GSM-85+/-10% (variation), width-57"	34,552.98 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

8	Case No.:4/23/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved																			
	HQ File :01/84/050/00220/AM13/	RLA File :05/24/040/00209/AM13/	Lic.No/Date:0510333399 31.08.2012																				
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-																						
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Ladies Shirt (Full Sleeve) made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No.RFS-13R R015)</td><td>7600 Nos.</td><td>100% Cotton Denim fabric, GSM-149+/-10%</td><td>24,852 Sq. meter</td></tr> <tr> <td>2.</td><td>Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS01)</td><td>7900 Nos.</td><td>100% Cotton Denim fabric, GSM-149+/-10%</td><td>10,428 Sq. meter</td></tr> <tr> <td>3.</td><td>Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS06)</td><td>10,750 Nos.</td><td>100% Cotton Denim fabric, GSM-149+/-10%</td><td>18,705 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Shirt (Full Sleeve) made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No.RFS-13R R015)	7600 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	24,852 Sq. meter	2.	Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS01)	7900 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	10,428 Sq. meter	3.	Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS06)	10,750 Nos.	100% Cotton Denim fabric, GSM-149+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed																			
1.	Ladies Shirt (Full Sleeve) made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No.RFS-13R R015)	7600 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	24,852 Sq. meter																			
2.	Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS01)	7900 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	10,428 Sq. meter																			
3.	Girls Romper made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No. 1SS13FPS06)	10,750 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	18,705 Sq. meter																			

9	Case No.:6/23/84-ALC3/2012	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
	HQ File :01/84/050/00222/AM13/	RLA File :03/95/040/00351/AM13/	Lic.No/Date:0310707645 05.09.2012	

Decision: The Committee noted the details furnished by R.A. in this case.

The R.A. should not send such cases online, which are on repeat basis, in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP(Vol.I).

10	Case No.:7/23/84-ALC3/2012	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
	HQ File :01/84/050/00223/AM13/	RLA File :03/95/040/00352/AM13/	Lic.No/Date:0310707646 05.09.2012	
	Decision: The Committee noted the details submitted by R.A. in this case. The R.A. should not send such cases online, which are on repeat basis, in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP(Vol.I).			

11	Case No.:1/27/84-ALC3/2012	Party Name: RICHA & CO	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Deferred
	HQ File :01/84/050/00243/AM13/	RLA File :05/24/040/00241/AM13/	Lic.No/Date:0510336005 28.09.2012	Defer Date: 01.11.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 01.11.2012.			

Case No.:2/27/84-ALC3/2012	Party Name: CHHATARIYA FIRETECH	Meet No/Date:27/84-ALC3/2012	Status:
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12		INDUSTRIES,	11.10.2012	Deferred
	HQ File :01/84/050/00244/AM13/	RLA File :03/94/040/00341/AM13/	Lic.No/Date:0310711370 03.10.2012	Defer Date: 08.11.2012
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given following information in the application in support of their proposal:</p> <ol style="list-style-type: none"> 1. Content of imported and indigenous inputs in the export product. 2. Manufacturing process alongwith stage-wise wastage of each input. <p>Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 08.11.2012.</p>			

MANUAL AGENDA CASES

(13)

Case No.506	M/s Gaurav International, Gurgaon
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/367/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510334654 dated 13.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD of the export product is not legible and applicant firm has not given the measurement sheet of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

(14)

Case No.507	M/s Gaurav International, Gurgaon
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/373/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510334886 dated 14.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requirement of fabric is very high. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the sample and calculation work sheet of the export product to enable to calculate the Committee as how the requirement of 4.86 sq. meter per shirt comes. The case stands for re-listing on 08.11.2012.

(15)

Case No.508	M/s Richa Global Exports Pvt. Ltd., New Delhi
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/360/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0510333938 dated 06.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 86% Polyester 14% Linen printed single jersey knitted fabric, GSM-144+/-10%, (Style No. 292337/300367	12,100 Nos.	86% Polyester 14% Linen printed single jersey knitted fabric, GSM-144+/-10%	3025 Kgs. (@ 0.250 Kg per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.509	M/s Welspun India Ltd., Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/359/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No. 0510701977 dated 17.07.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 80% and Viscose 20%)	10,00,000 Kgs.	Polyester Staple Fibre	9,60,000 Kgs.
			Viscose Staple Fibre	2,40,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.510	M/s J.D. Jones & Co. Pvt. Ltd., Kolkata
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/262/AM-13/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0210179510 dated 06.07.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per the inputs and sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	P84 Blue polyimide packing equivalent to K 4333 – containing 700 Kgs. of P-84 Polyimide yarn PTFE impregnated	700 Kgs.	P-84 Polyimide yarn PTFE impregnated - yarn	714 Kgs. (including 2% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.511	M/s Radiant Exports, New Delhi.
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/358/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510334020 dated 07.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given following information in the application in support of their proposal:

1. Quantity of blanket of each type in Kg. term since the requirement of fabric has been given in Kg. term.
2. Manufacturing process alongwith stage-wise wastage.
3. No. of pcs. of each type of input fabric imported.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

(19)

Case No.512	M/s Contemporary Classique
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/371/AM-13/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No.0510133634 dated 04.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of measurement & sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made from 69% Cotton 28% Nylon 3% Elasthine	8000 Nos.	69% Cotton 28% Nylon 3% Elasthine solid dyed	11,186 Sq. meter

solid dyed fabric, GSM-100+/-10%, (Style No. VERACAMROUCH (RIGA# 57154))	fabric= 500x40D+20D/150x86, GSM-100+/-10%, width-55/56"
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.513	M/s A Tex Home Collection, Coimbatore
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/366/AM-13/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.3210055795 dated 23.07.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per manufacturing process for the declared width of 1.6 meters and after deliberations decided to ratify the Advance Authorization issued in this case allowing 4% wastage as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Linen pouch covered dyed (size – 65 CMS X 18 CMS) Pouches	22,956 Nos.	Linen grey fabric of 1.6 meter width	3492 Meters or 5586 Sq. meter (including 4% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.514	M/s Master Garments, Tirupur
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NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/368/AM-13/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.3210056581 dated 04.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given the size of hat, sketch, CAD/CAM, calculation sheet and measurement chart of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

(22)

Case No.515	M/s Achiever Apparels, New Delhi
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/368/AM-13/DES-V
Redemption against Advance Authorization No.0510334675 dated 13.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made from 100% Cotton plain weave fabric, GSM-55+/-10%, (Style No.IJ302600SCR)	6087 Nos.	100% Cotton plain weave fabric 80x80, 105x88, GSM-55+/-10%, width-54" (cuttable with 52")	14,913 Sq. meter (2.45 sq. meter per piece)

The GSM should match in both import and export.

The Committee observed that application is for ladies blouse whereas licence has been issued for ladies tunic. Therefore, the R.A. may amend the licence.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.516	M/s Modern Apparels, Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/238/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0310657811 dated 04.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(24)

Case No.517	M/s Modern Apparels, Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/318/AM-12/DES-V
Ratification of Input Output Norms against Advance Authorization No.0310634031 dated 01.06.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(25)

Case No.518	M/s Modern Apparels, Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/130/AM-12/DES-V
Ratification of Input Output Norms against Advance Authorization No.0310672356 dated 04.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(26)

Case No.519	M/s Chinar Forge Ltd., Jalandhar
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/375/AM-13/DES-V
Ratification of Input Output Norms against Advance Authorization No.0510334271 dated 11.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was decided to defer the case for re-listing on 08.11.2012.

(27)

Case No.520	M/s Madura Garments Exports Ltd., Bangalore
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/444/AM-09/DES-V
Ratification of Input Output Norms against Advance Authorization No.0710062666 dated 02.02.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM % measurement of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Gents Half Sleeve Shirts made from 100% Linen woven yarn dyed fabric – H200/2415 fine stripe aqua mix real cool and silver finish, GSM-145+/-10%	8551 Nos.	100% Linen woven yarn dyed fabric – H200/2415 fine stripe aqua mix real cool and silver finish, GSM-145+/-10%, Width-153 CM cuttable.	20,522 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.521	M/s Saati India Pvt. Ltd., Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/142/AM-13/DES-V
Ratification of Input Output Norms against Advance Authorization No.0310692819 dated 30.04.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B065 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B065 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B065 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B065 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
2.	Saatifil Acoustex B160 - coloured Polyester Mesh/Saatifil Hyphobe Acoustex B160 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B160 - coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B160 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
3.	Saatifil Acoustex B032 – coloured Polyester Mesh/Saatifil Hyphobe	9524 Sq. meter	Relevant Saatifil Acoustex B032 – coloured Polyester Fabric/ Saatifil Hyphobe	10,000 Sq. meter

	Acoustex B032 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)		Acoustex B032 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	
4.	Saatifil Acoustex B075 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B075 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B075 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B075 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.522	M/s Saati India Pvt. Ltd., Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/029/AM-13/DES-V
Ratification of Input Output Norms against Advance Authorization No.0310691297 dated 19.04.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B010 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B010 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm,	953 Sq. meter	Relevant Saatifil Acoustex B010 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B010 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter

	width-2000mm)					
2.	Saatifil Acoustex B045 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B045 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B045 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B045 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.
3.	Saatifil Acoustex B025 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B025 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B025 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B025 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.
4.	Saatifil Acoustex B0145 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B145 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B0145 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B145 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.
5.	Saatifil Acoustex B047 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B047 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B047 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B047 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.

6.	Saatifil MET Acoustex 003 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 003 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
7.	Saatifil Acoustex B006 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B006 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	2858 Sq. meter	Relevant Saatifil Acoustex B006 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B006 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	3000 Sq. meter
8.	Saatifil MET Acoustex 006 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 006 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
9.	Saatifil MET Acoustex 010 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 010 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
10.	Saatifil Acoustex B260 – coloured Polyester Mesh/ Saatifil Hyphobe Acoustex B260 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B260 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B260 HY - coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
11.	Saatifil MET Acoustex 032 AL Polyester Mesh (Thickness 0.048mm to	953 Sq. meter	Relevant Saatifil MET Acoustex 032 AL Polyester Fabric (Thickness 0.048mm to	1000 Sq. meter

0.125mm, width-2000mm)	0.125mm, width-2000mm)	
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.523	M/s Saati India Pvt. Ltd., Mumbai
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/028/AM-12/DES-V
Ratification of Input Output Norms against Advance Authorization No.0310620745 dated 11.03.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

Export item	Export Quantity	Import item	Quantity allowed
Saatifil Acoustex coloured polyester mesh/Saatifil Hyphobe Acoustex coloured Polyester Mesh HY (thickness 0.048mm to 0.125 mm, width – 1995mm)	1 Sq mtr.	Relevant Saatifill Acoustex coloured polyester fabric/ Saatifil Hyphobe Acoustex coloured Polyester fabric HY (thickness 0.048mm to 0.125 mm, width-2000mm)	1.05 Sq mtr.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.
